

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP No. 356/98
OA No. 1289/97

New Delhi, this the 24th day of February 1999

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P.BISWAS, MEMBER (A)

In the matter of:

G.R.Arya
S/o Sh. Kishan Chand
R/o J-241 Saket, New Delhi-110017. Applicant
(By Advocate: None)

Vs.

1. Sh. Ramesh Chandra.
Principal Secretary (Health)
NCT of Delhi,
5 Shyam Nath Marg,
Delhi- 54.
2. Dr. (Mrs.) Jeewan Jha,
Director Health
Saraswati Bhawan,
C.Place,
New Delhi-1.
3. Dr. Y.P.Gupta.
Medical Superintendent (Nursing Home)
Directorate of Health,
Saraswati Bhawan,
C.Place,
New Delhi-1.
4. Sh. R.Chandra Mohan,
Director of Technical Education
C-Block, Vikas Bhawan,
New Delhi-2.
(By Advocate: Sh. S.K.Gupta proxy for
Sh. B.S.Gupta)

O R D E R (ORAL)

delivered by Hon'ble Shri T.N.Bhat, Member (J)

Counsel for respondents states that nothing survives in the matter as the Tribunal's order dated 30.6.98 in OA-1289/97 has been fully complied with by making full and final payment, including interest and cost, to the petitioner.

In the light of the above, CP No.356/98 is
rejected and notices discharged with liberty to the
petitioner to pray for revival of the C.P. in case any
grievance still survives.

T.N.Bhat
(T.N.BHAT)
Member (J)

'sd'

S.R.Adige
(S.R.ADIGE)
Vice Chairman (A)

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